

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.09.2020

THROUGH VIDEO CONFERENCING

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), **Shri Rajeswara Rao Vittanala**
2. Hon'ble Member (T), **Shri Ashutosh Chandra**

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 228/BB/2018	For hearing- IA 128/2020 IA 132/2020 IA 133/2020 IA 341/2020 – CIRP (Memo)	Sec 9 of I&B code 2016	M/s Indu Corporation Pvt Ltd	Thakordas & Madagarka r Advocate	M/s Bhuwalka Steel Industries Ltd	Mr. Shivadutt Bannanje RP

ADVOCATE FOR PETITIONER/s:

ADVOCATE FOR RESPONDENT/s: *A. Murali for RP*

Radhika M, Applicant in IA.No.341/20

ORDER

Heard Shri A Murali, learned Counsel for the Resolution Professional and Ms. Radhika.M, learned Counsel for the Applicant in I.A.No.341/2020, through Video Conference.

Order Reserved in I.A.Nos.128, 132, 133, 341/2020.

Shri A. Murali, learned Counsel for the Resolution Professional is directed to file written brief gist of arguments to the I.A.No.341/2020, within a period of 2 days, duly serving a copy to the Counsel for the Applicant.



MEMBER (T)



MEMBER (J)

Shruthi

